

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

To

The Principal District & Sessions Judge,

Srinagar, Budgam, Leh, Pulwama

No: *110/A-2015*

Dated: 13.10.2015

**Subject: Budget estimate for the year 2016-17 & revised
estimate for the year 2015-16.**

Sir,

In continuation to this Registry's communication No. 15175/AC dated 16.09.2015, on the subject cited above, I am sorry to inform you that the budget estimate of the Courts falling under your territorial jurisdiction has not been received so far.

You are directed to submit the same along with all requisite information by 4.30 today itself, otherwise matter will be placed before Hon'ble the Chief Justice for soliciting further orders.

Yours faithfully,

Kaneez Fatima
(Kaneez Fatima)
Registrar General

**HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)**

To

The Principal District & Sessions Judge,

1. Jammu, Kathua, Reasi, Rajouri, Ramban, Srinagar, Doda, Kishtwar, Poonch, Jambag,

No: *1120/A-2015*

Dated: 13.10.2015

**Subject: Budget estimate for the year 2016-17 & revised
estimate for the year 2015-16.**

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